

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 41 OF 2026**

**IN THE MATTER OF:**

**Rohit Tyagi**

**Applicant**

**V/s**

**Municipal Corporation of Delhi & Ors.**

**Respondent**

**MEMO OF PARTIES (As per order dated 05.02.2026)**

**Rohit Tyagi**

**Applicant**

**Versus**

1. Municipal Corporation of Delhi  
Through The Commissioner,  
Dr. S.P.M. Civic Centre, Minto Road, SKD Basti,  
Press Enclave, Ajmeri Gate, New Delhi, Delhi, 110002  
Email: [commissioner@mcd.nic.in](mailto:commissioner@mcd.nic.in) (Respondent No.1)
2. District Magistrate  
Room No-1,DM Office Complex,Alipur,Delhi-110036  
Email: [dcnorth@nic.in](mailto:dcnorth@nic.in) (Respondent No.2)
3. Delhi Development Authority,  
Through The Vice-Chairman,  
Vikas Sadan, INA, New Delhi-110023  
Email: [vcdda@dda.org.in](mailto:vcdda@dda.org.in) (Respondent No.3)
4. Delhi Pollution Control Committee  
Through The Member Secretary,  
4th Floor, ISBT Building, Kashmere Gate, Delhi – 110006  
Email: [msdpcc@nic.in](mailto:msdpcc@nic.in) (Respondent No.4)